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ASSAM MOTOR VEHICLES TAXATION (MANIPUR AMENDMENT) ACT, 1975

3 of 1975

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ASSAM MOTOR VEHICLES TAXATION (MANIPUR AMENDMENT) ACT, 1975

3 of 1975

An Act to amend the existing Motor Vehicles Taxation Laws in Manipur Be it enacted in the Twenty-fifth Year of the Republic of India as follows

1. Short title and commencement :-

- (1)This Act may be called the Assam Motor Vehicles Taxation (Manipur Amendment) Act, 1975.
- (2)It extends to the whole of Manipur.
- (3)It shall come into force at once.

2. Amendment of the Schedule :-

For the First Schedule appended to the Assam Motor Vehicles Taxation Act, 1936 (Assam Act IX of 1936) as extended to Manipur, the following shall be substituted:

SCHEDULE 1

Vehicles other than those plying for hire or reward